

SHRI JYOTIRMOY BOSU: I know, Mrs. Gandhi's PRO used to telephone the Editors and say 'Don't publish Jyotirmoy Bosu'. You are very lucky that this Government is very generous. You are the murderers of democracy.

DR. HENRY AUSTIN (Ernakulam): I wish to make a humble submission. When Members on the other side raised a question 'restoration of democracy', they said that freedom of the press is basic to the articulate and genuine functioning of democracy (*Interruptions*)

We endorse all those things. But, by no stretch of imagination can it be argued that yesterday's black out of Shri C. M. Stephen's reply to the Prime Minister was accidental. He had made very relevant points in the interest of an objective discussion. The people of this country should know what happened. When they are pronouncing democracy,....

MR. SPEAKER: I do not allow anything more. (*Interruptions*)

SHRI P. M. SAYEED (Lakshadweep): Sir, yesterday we had a very nice discussion here on the censure motion. A very senior Member like Shyamnandan Babu was interrupting Mr. Stephen after every few sentences. It is rather a reflection on the Chair in allowing that. I want to know whether it should remain a good taste or if you want to remain silent on this. If you go through the proceedings....

MR. SPEAKER: No, no. The Chair will take care of it.

SHRI P. M. SAYEED: In that case I only request you to ask the hon. Member to withdraw his remarks or you expunge them.

(*Interruptions*)

MR. SPEAKER: Please sit down now. I am on my legs. Nobody need come to the rescue of the Chair. I have enough strength to take care of myself.

श्री महोलाल (बिजनौर) : अध्यक्ष महोदय, मैं चार दिन से बराबर कोशिश कर रहा हूँ कि मुझे बोलने का मौका दिया जाए लेकिन मुझे मौका नहीं मिला है। 42 करोड़ रुपया किसानों का भूयार मिलों पर बाकी है और इस पर चर्चा

करने के लिए मैंने बारबार लिखा है। इस सेशन के बाद दो, हाई महीने तक सेशन नहीं होगा और किसानों के सामने बहुत सारी परेशानियाँ हैं क्योंकि उनका जो रुपया बाकी है, भूयार मिलों से उनका पेमेन्ट नहीं हो रहा है। मैंने आधा घंटे की चर्चा उठाने के लिए बार बार रिक्वेस्ट की है, लेकिन मुझे मौका नहीं दिया गया है। कृपा कर के आप सोमवार को मुझे आधे घंटे की इस पर चर्चा उठाने का कम्पौ दें।

11.28 hrs.

SALARY AND ALLOWANCES OF LEADERS OF OPPOSITION IN PARLIAMENT BILL*

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, I beg to move for leave to introduce a Bill to provide for the salary and all wances of Leaders of Opposition in Parliament.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I oppose this Bill because the country is reeling under the impact of devastating floods. There are severe scarcity conditions, hunger, poverty and unemployment. This is what Mrs. Gandhi was doing. In order to keep her Party in tact she increased the remuneration of M.P.s. from Rs. 500/- to Rs. 1000/-. I want to say to this Government that they need not be over generous to these people who had been trained to feather their own nests. That is all for the present and I will speak more when the Bill comes up for discussion.

MR. SPEAKER: I rule out this opposition because he has not given any advance notice to oppose this Bill.

The question is:

"That leave be granted to introduce a Bill to provide for the salary and allowances of Leaders of Opposition in Parliament."

The motion was adopted

SHRI RAVINDRA VARMA: Sir, I introduce the Bill.